

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 148 of 2013

Dated: 17th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Torrent Power Ltd.Appellant(s)

Versus

Gujarat Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant (s) : Ms. Deepa Chavan
Mr. H.S. Jaggi

ORDER

Admit. Issue notice to the Respondents returnable on 05.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **05.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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